

**Central Administrative Tribunal
Principal Bench**

**C.P. No. 480/2017
O.A. No. 1881/2017**

New Delhi this the 07th day of September, 2017

Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)

Tarun Kumar Gaur age about 59+, Group "C"
S/o Sh. M.R. Gaur,
Working as part time vocational Teacher,
Govt. Boys Sr. Sec. School,
Hari Nagar Ashram, New Delhi-110014,
R/o H.No. 566, Chirag Delhi, New Delhi.

... Applicant

(By Advocate: Sh. Gaya Prasad)

Versus

Dr. M.M. Kutti
Chief Secretary,
Govt. of NCT of Delhi,
Delhi Secretariat, New Delhi.

... Respondent

(By Advocate: Sh. Gyanendra Singh)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

This CP has been filed for alleged non-compliance of the order of this Tribunal dated 01.06.2017, the operative part of which reads as follows :-

"In view of the aforesaid, we dispose of this OA with a direction to the respondents to consider as per rules, the case of the applicant for engaging him up to the age of 65 years within six weeks from the date of receipt of certified copy of this order. No costs."

2. In compliance thereof, the respondents have filed an affidavit dated 29.08.2017 attached with which is a copy of their order dated 18.08.2017. The respondents' claim that with the passing of the aforesaid order, the directions given by this Tribunal stand complied with. The applicant has, however, disputed this submission and stated that this has been passed in violation of the decision given by Hon'ble High Court as well as their own instructions.

3. Be that as it may, we are satisfied that with the passing of the aforesaid order our directions stand substantially complied with. Accordingly, this C.P. is closed and notices issued to the alleged contemnors are discharged. The petitioner shall however be at liberty to challenge the order of the respondents, if so advised in accordance with law.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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